

Dr - 18/3/17 (Dr - 18/3/17)

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Bangalore

S. No.	Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1	1110 b	BAIJUL KUMAR	MV Act	TSE	50/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)
2	1088 b	VEDRAM	s	=	50/-	
3	1120 b	SHYAM	2	7,	50/-	
4	1122 b	Manoj kumar	s	=	50/-	
5	1125 b	Shivkumar	=	=	50/-	

Dr. _____

Chief Judicial Magistrate
Bangalore

18/3/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

18/3/17

In the Court of ACJMI

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks	
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Arora
Addl. Chief Judicial Magistrate-1st
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

18/3/17

In the Court of..... ACTM II

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


 Addl. Chief Judicial Magistrate - II
 Bareilly
 18/3/17

R010.3.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....

ACJM (C) Bareilly

Sl. No.	S.No. Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>

nil

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राजेश
सर्वकार

[Signature]
ACJM IV BAREILLY

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACTM NR/05

Date - 17/3/17

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1-	1245/17	बसु ब्राम्ह	m.v. Act	66/1/32	300/-	The proposed fine may be deposited in _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2-	1243/17	अमित कुमार	"	"	300/-	
3-	1249/17	प्रोफ. राज	"	"	300/-	
4-	1251/17	चंद्रशेखर	"	"	300/-	
5-	1253/17	प्रदीप सिंह	"	"	300/-	
6-	1247/17	गणेश ठाकुर	"	"	300/-	
7-	1250/17	चंद्रशेखर	"	"	300/-	
8-	1252/17	अशोक	"	"	500/-	

[Handwritten mark]

[Signature]
 M. Chait Judicial Magistrate
 M.B. Bareilly

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**


Dt - 18/03/2017

In the Court of J. M. Faridpur Bly

Sl. Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Nil

लक्ष्मी कर्मा - 100
जाय कर्मा - 3


 जुडिशियल मजिस्ट्रेट
 फरीदपुर (बरेली)